

In the National Company Law Tribunal, New Delhi
Registrar

Appeal. No. 487/252/ND/2018

SECTION OF THE COMPANIES ACT, 2013: 252

In the matter of:

M/s Agrim Fabrication Pvt. Ltd.

.....**Appellant**

VS.

Registrar of Companies

.....**Respondent**

Order delivered on 5.6.2018

Coram: Shiv Ram Bairwa, Registrar

For Appellant (s) : None Appeared

For Respondent(s) : Shri Manish Raj, Company Prosecutor

For Income Tax Department : None Appeared

ORDER

Nobody appeared on behalf of the appellant. Affidavit of service has also not been filed.

No reply has been filed by the ROC and Income Tax Department.

Appellant is directed to file affidavit of service with regard to service to the ROC and Income Tax Department.

The Registrar of Companies and Income Tax Department are directed to file reply to the appeal.

List the matter on 16.7.2018.

Sd/-
(Shiv Ram Bairwa)
Registrar